

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. †787
TO BE ANSWERED ON 20.07.2017**

Sports Infrastructure in MP

†787. SHRI LAXMI NARAYAN YADAV:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has taken steps to set up sports infrastructure in Madhya Pradesh;

(b) if so, the details thereof for the last three years and the current year; and

(c) the funds allocated by the Government for this purpose along with the details of sports infrastructure set up as a result thereof during the said period?

**ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS & SPORTS
(SHRI VIJAY GOEL)**

(a)to (c) Sports is a State subject and, therefore, it is primarily the responsibility of the State Government to create adequate sports infrastructure. The Central Government complements/supplements the efforts of the State Governments.

A Central Sector Scheme, namely, Urban Sports Infrastructure Scheme (USIS) was being implemented by this Ministry during the period from 2010-11 to 2015-16 under which funds were granted to States/Union

Territories for development of sports infrastructure facilities. Under this Scheme, a project for Laying of Synthetic Hockey Surface at Ranital Sports Complex, Jabalpur was sanctioned on 18.10.2011 to Government of Madhya Pradesh at an estimated cost of Rs.4.81 crore out of which Rs.3.62 crore was released as first installment. The Utilisation Certificate (UC) in respect of Rs.3.62 crore became due on 31.03.2013 which is still awaited despite reminder at the level of Chief Minister, Madhya Pradesh. Subsequent installment for this project can be considered for sanction only after receipt of the UC.

Another project, namely, Laying of synthetic athletic track was sanctioned on 08.12.2014 to Devi Ahilya Vishwavidyalaya, Takshshila Campus, Khandwa Road, Indore, Madhya Pradesh at an estimated cost of Rs.5.50 crore out of which Rs.1 crore was released as first installment. After receipt of the UC for Rs.1 crore, the second installment of Rs.3.50 crore was released on 02.08.2016. Balance amount will be released on receipt of UC.

Schemes have been recast as “Khelo India – National Programme for Development of Sports”, which is being implemented by this Ministry as a Central Sector Scheme from the financial year 2016-17. This Scheme, inter-alia, provides for creation of sports infrastructure facilities, namely, Synthetic Athletic Track, Synthetic Hockey Field, Synthetic Turf Football Ground, Multipurpose hall, Swimming pool, etc., all over the country.
